

@ITEM NO.35

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A

RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Criminal Appeal No(s). 776/2016

ZULFIQAR

Appellant(s)

VERSUS

STATE OF U.P

Respondent(s)

(with appln. (s) for permission and office report)

WITH

CrI.A. No. 161/2014

(With WITH Office Report)

Date : 05/05/2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Rauf Rahim,Adv.

Mohd. Parvez Dabas,Adv.

Mr. Shakil Ahmed Syed,Adv.

For Respondent(s) Mr. Siddharth Sengar,Adv.

Mr. Abhishek Chaudhary,Adv.

UPON hearing the counsel the Court made the following

O R D E R

Sole respondent in both the Appeals is duly represented.

Original record has been received.

Learned counsel for the appellant submits that the appellant has already filed the additional documents.

Learned counsel for the respondent submits that they have no instructions for filing the additional documents.

Registry to process the matters for listing before the Hon&#39;ble Court.

(RAJESH KUMAR GOEL)

Registrar